

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA
UNSTARRED QUESTION No. 17
TO BE ANSWERED ON 20.07.2023

REVIVAL OF SICK MSMEs

17. SHRI JUAL ORAM:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether it is a fact that most of the Micro, Small and Medium Enterprises (MSMEs) currently have fallen sick in different States;
- (b) if so, the efforts made by the Government to revive those sick units; and
- (c) the aid and assistance extended to each State for the purpose, State-wise?

ANSWER

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES
(SHRI BHANU PRATAP SINGH VERMA)

(a) to (c): No, the Reserve Bank of India has issued guidelines on 'Framework for Revival and Rehabilitation of Micro, Small and Medium Enterprises' to Scheduled Commercial Banks (excluding Regional Rural Banks) in March 2016. With the issuance of these Guidelines, the concept of sickness no longer exists. Under this Framework, banks have been advised to identify incipient stress in the MSME accounts and refer it to the Committees formed under the framework for Corrective Action Plan for rectification, restructuring and recovery.

The Emergency Credit Line Guarantee Scheme (ECLGS) was announced as part of the Aatma Nirbhar Bharat Package in May, 2020 to support eligible MSMEs and other business enterprises to meet their operational liabilities and resume businesses in view of the distress caused by the COVID-19 crisis. This scheme covers all the sectors of the economy. Under this, 100% guarantee is provided to Member Lending Institutions (MLIs) in respect of the credit facility extended by them to eligible borrowers. The scheme was in place till 31.03.2023. The ECLGS was implemented by Department of Financial Services (DFS), Ministry of Finance. As reported by DFS, under ECLGS as on 31.03.2023, total 1.19 crore guarantees amounting to Rs. 3.65 lakh crore have been issued. Out of the total, 1.13 crore Guarantees amounting to Rs. 2.41 lakh crore have been provided to MSMEs. State Bank of India (SBI) came out with a research report dated 23.01.2023 on ECLGS authored by its Group Chief Economic Advisor. It has been reported that almost 14.60 lakh MSME accounts were saved due to ECLGS scheme (including restructured), of which about 98.30 % of the accounts were in Micro and Small categories, were saved. The State-wise details are given in Annexure-A.

Annexure-A is referred to parts (a) to (c) of Lok Sabha unstarred Question no. 17 due for reply on 20.07.2023

Number and amount of guarantees issued (State-wise) since inception in 2020 till 31.03.2023			
Sl. No.	States/UTs	Guarantee Nos.	Guarantee Amount (Cr)
1	Andaman & Nicobar	2,145	156.72
2	Andhra Pradesh	2,94,381	13,158.95
3	Arunachal Pradesh	2,433	160.06
4	Assam	5,54,555	3821.8
5	Bihar	8,31,699	5,195.18
6	Chandigarh	7,317	1,284.26
7	Chhattisgarh	2,02,503	6,194.13
8	Dadra & Nagar Haveli and Daman & Diu	3395	682.07
9	Delhi	1,07,376	24,634.81
10	Goa	13,270	1,534.6
11	Gujarat	3,79,634	35,093.23
12	Haryana	2,08,501	16,941.49
13	Himachal Pradesh	52,393	2,466.25
14	Jammu & Kashmir	69,055	2,480.54
15	Jharkhand	3,05,040	4,155.85
16	Karnataka	8,96,098	24,281.03
17	Kerala	5,43,936	12,180.06
18	Ladakh	1,035	54.18
19	Lakshadweep	375	2.2
20	Madhya Pradesh	5,74,971	11,358.01
21	Maharashtra	10,31,944	60,566.8
22	Manipur	10,627	142.88
23	Meghalaya	11576	241.31
24	Mizoram	3,902	64.61
25	Nagaland	7,601	80.77
26	Odisha	9,47,421	6,826.41
27	Pudhucherry	23,291	614.24
28	Punjab	2,21,053	11,465.04
29	Rajasthan	5,58,326	18,043.18
30	Sikkim	8,413	133.35
31	Tamilnadu	9,14,291	40,432.76
32	Telangana	1,48,320	15,438.89
33	Tripura	62,860	296.64
34	Uttar Pradesh	8,29,351	22,197.38
35	Uttarakhand	75,435	3,372.5
36	West Bengal	20,36,567	20,239.65
	Total	1,19,41,090	3,65,991.83